

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3563  
ANSWERED ON:16.12.2005  
PRIVATE INVESTMENT IN POWER SECTOR  
Saradgi Shri Iqbal Ahmed

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has prepared a Draft Policy for private investment in the transmission of power;
- (b) if so, the details thereof;
- (c) whether some experts have pointed out that the Draft Policy runs counter to the provisions of the Electricity Act, 2003; and
- (d) if so, the reaction of the Government to the apprehensions expressed by experts and the time by which the Draft Policy is being finalized for private investment in transmission of power?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS(SHRI PRIYA RANJAN DASMUNSI)

(a) & (b) : With a view to facilitate and encourage private participation in transmission, Ministry of Power is in the process of finalization of `Policy Guidelines for Private Investment in Transmission and `Tariff based competitive bidding Guidelines for Transmission Service`.

(c) & (d) : Comments of all Stakeholders were sought on the draft policy guidelines. Comments from some State Governments/Central and State Utilities/Private entities and Regulatory Commissions have been received. These comments will be considered before the guidelines are finalized.